

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:307
ANSWERED ON:22.02.2001
SHORTAGE OF POWER IN NORTHERN STATES
SHYAMA SINGH

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government have directed Central Electricity Authority to take firm steps to provide additional power to Northern States during peak and off peak hours facing acute shortages;
- (b) if so, the details of the Northern States which are facing acute power shortages; and
- (c) the extent to which the State Governments are following the directives of the Union Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : Keeping in view the relative shortages, seasonal requirements and emergent needs, allocations out of 15% unallocated quota of the central sector stations in Northern Region as well as special allocations have been made to the constituent States/UTs of Northern Region as per details given below :

State/UT Allocation from 15% Energy Shortage (%) Special Allocation made
unallocated share (%) in the State/UT
w.e.f. 18.11.2000 during

05 - 12 Other Apr.2000- Jan,
& 17 to hrs of Jan,2001 2001
22 hrs the day

Chandigarh 0 0 0.1 0
Delhi 11 11 4.7 10.3 65 MW from unallocated quota of
Vindhyachal STPS Stage-II during
peak hrs. from 0800 hrs to 1100
hrs and 1900 hrs to 2300 hrs
w.e.f. 16.1.2001.

Haryana 22 22 2 6.9 (1) 85 MW from unallocated quota
of Vindhyachal STPS Stage-II
during off peak hrs of 1100 to
1800 hrs and 2300 hrs to 0500
hrs (w.e.f. 8.2.2001)
(2) 50% power from RAPP Unit-4
(220 MW) upto 28.2.2001.

H.P. 11 11 1.8 6.6
J&K 20 20 12.9 29 (1) 65 MW from unallocated quota
of Vindhyachal STPS Stage-II
during off peak hrs of 2300 hrs
to 0500 hrs and 1100 to 1900 hrs
w.e.f. 21.1.2000 from Western
Region.
(2) 25 MW during peak hrs. from
0700 hrs to 1000 hrs and 1900
hrs to 2200 hrs w.e.f 29.1.2001.

Punjab 0 0 1.7 3.9
Rajasthan 22 33 3.3 10.4 (1) 65 MW during morning peak

hrs. from 0500 hrs to 0800 hrs
w.e.f 25.1.2001 from unallocated
quota of Vindhyachal STPS
Stage-II.

(2) 85% power from RAPP Unit-3
(220 MW) for a period of 3 years
which will be reviewed and
extended for a further period of
2 years, if required. Allocation
of remaining 15% unallocated
power also as a special case
until further orders.

(3) 50% power from RAPP Unit-4
(220 MW) upto 28.2.2001.

U.P. 14 14 14 21.3 300 MW out of 460 MW diverted
share (due to non payment) of
UP has been restored on
specific assurance by the State
Government to make cash payment
to central sector power
utilities.

(c) : At times, the constituent States/UTs resort to over draws under low frequency/under draws during high frequency due to various reasons. In the event of grid indiscipline, required measures are taken as per the provisions of the Indian Electricity Grid Code evolved by the Central Electricity Regulatory Commission.